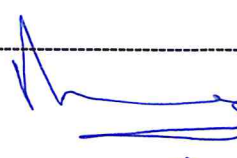



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/16	-	Hearing	245	Vijay Kumar & P .Mehta Vs. SPM Export P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	RAMESHCHANDRA P. SHAM DINSEKOR 9342106234	RESPONDENTS	
2	AMIT S. PAWANI REPRESENTATIVE 9845128001	PETITIONER	

PCS for petitioner is present. He has filed an application to implead legal heirs of Respondent No.3. Registry to check and put up. Copy of application is served on the representative of respondents.

Representative of respondent requested time to file objection.

List it on 24.10.2017.


MEMBER (J)


MEMBER (T)